

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4384
TO BE ANSWERED ON 28.03.2023**

DE-ADDICTION PROGRAMME

4384. SHRI G.M. SIDDESHWAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the work done under the de-addiction programme launched by the Government in the country and the details of the funds spent, allocated and released for the same, State/Union Territory-wise including Karnataka;
- (b) the details and the number of beneficiaries under the programme, State/Union Territory-wise;
- (c) whether Government has any plans to tackle substance use disorders; and
- (d) if so, the details thereof, if not the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): National Action Plan for Drug Demand Reduction (NAPDDR) is a Centrally Sponsored Scheme, being implemented by Ministry of Social Justice & Empowerment, under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC), District De-Addiction Centres (DDACs)' and (iii) Addiction Treatment Facilities(ATFs) in Government Hospitals.

2. To address the problem of Drug Abuse, Ministry of Social Justice and Empowerment under NAPDDR scheme is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth and women. This includes:

- a. Launched NashaMukt Bharat Abhiyaan (NMBA) in 372 most vulnerable districts under which a massive community outreach is being done through more than 8000 youth volunteers. More than 9.58+ crore people have been reached out so far including 3.13+ crore youth, 2.09+ crore women and 3.14+ lakh educational institutes. There is a provision of release of 10 lakh rupees to identified district administrations on submission of Annual Action Plan by them for Nasha Mukta Bharat Abhiyaan.

- b. 340 Integrated Rehabilitation Centres for Addicts (IRCA) are supported by the Ministry. These IRCA not only provide for treating the drug victims, but also give services of preventive education, awareness generation, motivational counselling, detoxification/ de-addiction, after care and re-integration into the social mainstream. Ministry also provided support to special de-addiction centre for women and children.
- c. 48 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.
- d. 71 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
- e. Ministry also supports setting up of 46 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.
- f. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate assistance to the persons seeking help through this helpline.
- g. Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents etc.

The details of the funds spent, allocated and released for the same, State/Union Territory-wise including Karnataka are placed at **Annexure-I**.

(b): The details and number of beneficiaries under the programme, State/ Union Territory-wise is placed at **Annexure-II**.

(c) & (d): To address the problem of Drug Abuse, Ministry of Social Justice and Empowerment under NAPDDR scheme is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth and women.

The Ministry launched Nasha Mukh Bharat Abhiyaan (NMBA) on 15th August, 2020 in 272 identified districts with an aim to create awareness about ill effects of substance abuse among the youth, with special focus on higher education institutes, university campuses, schools and reaching out into the community and garnering community involvement and ownership of the Abhiyaan. Recently 100 more districts have been included in the list of NMBA districts.

Following major activities have been undertaken under Nasha Mukh Bharat Abhiyaan:

- i. As part of the Abhiyaan, special emphasis is laid on the participation of stakeholders such as women, children, educational institutions, civil society organizations etc. who may be directly or indirectly affected by substance use.

- ii. More than 8,000 Master Volunteers have been selected and trained to lead the Abhiyaan activities in the 372 identified districts.
- iii. Till now, through the various activities undertaken on-ground 9.58+ Crore people reached out.
- iv. More than 3.13+ crore youth have actively participated in the activities of the Abhiyaan and spreading on-ground the message against substance use. Around 4,000+ Yuva Mandals, NYKS & NSS Volunteers, Youth Clubs have also been associated with the Abhiyaan.
- v. The contribution of 2.09+ crore women have also been vital in reaching out to a larger community through the Anganwadi & ASHA Workers, ANMs, Mahila Mandals & Women SHGs.
- vi. Across the country till now, 3.14+ lakh educational institutions have conducted activities with students & youth to educate them on substance use under the Abhiyaan.
- vii. Social media has effectively been utilized to spread the message of the Abhiyaan online by creating handles on Facebook, Twitter & Instagram and sharing daily updates on them.
- viii. An Android based mobile Application has been developed to capture the data of activities happening on ground on a real-time basis by the districts and master volunteers. This App has been placed on the Google Play Store.
- ix. A short film on the Abhiyaan, its objectives and the efforts of the districts has been made and released on social media.
- x. Nasha Mukta Bharat Abhiyaan website has been launched which provides real-time information about field activities through dashboards and various resources to understand the issue of substance use.

Annexure-I**Annexure in Reply to part (a) of Lok Sabha Unstarred Question No. 4384 on 28.03.2023**

The details of the funds allocated and released State/Union Territory-wise including Karnataka are as under-

Name of the State/ UT	Fund released to NGOs/ VOs/ SAP under the NAPDDR (amount in Crore)			
	2020-21		2021-22	2022-23
	Funds released to NGOs/Vos	Fund released to SAP	Funds released to NGOs/Vos	Funds released to NGOs/Vos
Andhra Pradesh	3.94	3.71	3.12	3.39
A&N islands	0	0	0	0
Arunachal Pr.	0	0	0	0.04
Assam	6.69	0	5.24	3.68
Bihar	3.97	0	2.05	1.83
Chandigarh	0.16	0	0.27	0
Chhatisgarh	0.88	0	0.86	1.29
D&N Haveli	0	0	0	0
Daman & Diu	0.18	0	0.2	0.19
Delhi	3.92	0	4.37	3.06
Goa	0	0	0	0
Gujarat	1.7	0	2.35	1.87
Haryana	2.47	0	1.98	1.80
Himachal Pradesh	0.4	0	1.29	0.90
Jammu & Kashmir	0.84	0	0.46	0.75
Jharkhand	0.39	0	0.19	0.23
Karnataka	9.22	0	7.67	9.00
Kerala	5.96	0	3.62	2.61
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	4.8	0	2.84	2.88
Maharashtra	17.9	0	8.77	9.29
Manipur	6.34	0	7.2	7.63
Meghalaya	0.12	0	0	0.18
Mizoram	2.17	0	1.95	2.02
Nagaland	1.4	0	1.97	1.16
Orissa	10.66	0	10.07	8.34
Puducherry	0.66	0	0.22	0.35
Punjab	1.55	0	1.08	0.71
Rajasthan	6.59	0	3.74	4.04
Sikkim	0.42	0	0.46	0.19
Tamil Nadu	5.66	0	4.95	4.92
Telangana	2.45	0	2.32	2.31
Tripura	0.08	0	0.08	0.14
Uttarakhand	0.39	0	1.28	1.54
West Bengal	2.14	0	2.43	2.11
Uttar Pradesh	10.49	0	6.09	4.75
Others	31.1	0	1.81	3.19
TOTAL	145.6	3.71	90.93	86.39

Annexure-II

Annexure in reply to part (b) of Lok Sabha Unstarred Question No.4384 on 28.3.2023

Sl No.	Name of the State/ UT	2020-21	2021-22	2022-23 (as on date)
1.	Andhra Pradesh	6878	18658	11768
2.	A&N islands	0	0	0
3.	Arunachal Pr.	345	30	5
4.	Assam	15995	26984	15461
5.	Bihar	1414	1583	932
6.	Chandigarh	842	1007	812
7.	Chhatisgarh	6058	16580	11901
8.	D&N Haveli	0	0	0
9.	Daman & Diu	165	160	71
10.	Delhi	12993	18549	15033
11.	Goa	0	3	2
12.	Gujarat	1289	1571	907
13.	Haryana	5692	7352	4364
14.	Himachal Pradesh	727	12665	2018
15.	Jammu & Kashmir	1509	4365	3101
16.	Jharkhand	170	195	130
17.	Karnataka	7153	7206	3443
18.	Kerala	4239	4746	2461
19.	Ladakh	0	0	0
20.	Lakshadweep	0	0	0
21.	Madhya Pradesh	43993	41467	22920
22.	Maharashtra	9273	8630	5070
23.	Manipur	7974	9026	6479
24.	Meghalaya	297	40	70
25.	Mizoram	1862	2025	1465
26.	Nagaland	1313	1440	903
27.	Orissa	24497	28223	18195
28.	Puducherry	365	499	269
29.	Punjab	10534	10159	6311
30.	Rajasthan	10117	24001	14805
31.	Sikkim	194	178	120
32.	Tamil Nadu	3320	3938	2355
33.	Telangana	5924	6020	3152
34.	Tripura	614	762	416
35.	Uttarakhand	1256	4718	3381
36.	West Bengal	7118	8099	5833
37.	Uttar Pradesh	14295	15523	12362
38.	others	0	0	0
	TOTAL	208415	286402	176515